

Annexure-6

Name of the Corporate Debtor: Metropolis Logistics Private Limited; Date of commencement of CIRP: 16-05-2025; List of Creditors as on: 22.08.2025

List of Operational Creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name employee	Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	-	Manohar Jha	25-06-2025	48,980.00	-	-	-	-	-	-	48,980.00	-	The last date for receipt of claims was 02.06.2025. Mr. Manohar Jha submitted the claim in Form B (subsequently correct form D was filed) for an amount of ₹48,980/- on 06.06.2025. In order to collate and verify the claim, the Interim Resolution Professional (IRP), in accordance with Regulation 10 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, requested Manohar Jha to provide additional documents or clarifications substantiating the claim, via email dated 12.06.2025 & 18.08.2025. However, the requisite information/documents are still awaited.
Total				48,980.00							48,980.00		

